	Annexure – 7															
		Name of the corporate debtor: Sohrab Spinning Mills Limited: Date of commencement of Liquidation: 03/07/2024; List of creditors as on: 31/07/2025														
—	List of Operation Confined Colors (Government Dues)															
SI.	Name of creditor	Details of claim		Details of claim admitted						Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any		
No		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether related	% of voting	contingent claim	dues, that may be set-off	not admitted	under verification			
				admitted		by security interest	covered by		share in CoC							
1	Employee's Provident Fund Organisation	22-03-2023	155476	155476	Statutory Dues	0	0	No	0.00%	0	0	0)	0		
														The claim submitted by the Department of Excise an		
														Taxation was not admitted, as it was received after the		
2	Department of Excise and Taxation	16-09-2024	14208622	0	Statutory Dues	0	0	No	0.00%	0	O	14208622	2	statutory due date for submission of claims.		
														Due date for submission of claims: 03/08/2024		
														Date of receipt of claim: 16/09/2024		
	Total		14364098	155476		0	0		0.00%	0	0	14208622	2	0		